IFS Official accepting *jobs* abroad after their retirement

1947. DR. MOHD. HASHIM KIDWAI: Will the Minister of EXTERNAL AFFAIRS be pleased to state the number of officials from the I.F.S. cadre who have accepted jobs abroad after their retirement during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): Under the rules prior permission is required for a period of two years after retirement. During the last three years only one officer had sought permission from the Government to take up employment abroad. This permission was given in September 1986.

Export of shrimps

1948. SHRI SUBAS MOHANTY: "Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that the export of shrimps has declined during 1986;
- (b) what was the quantity of shrimp exports during 1984-85 and 1985-86 and so far during 1-986 alongwith the value thereof; and
- (c) what steps are being taken to give liberal financial assistance to fishing boat owners for spares etc., so that marine exports can be increased?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI); (a) No, Sir. As per available data upto September, 1986, export of shrimps during April to September, 1986 was 25580 tonnes valued at Rs. 184.12 crores as against 23544 tonnes valued at Rs. 151.13 crores during the corresponding period last year.

(b) Shrimp exports:

Year	Quantity (M. Tonnes)	Value (Rs.
Crores)	,	· ·
1984-85	55507	330.01
1985-86	50434	329.93
19,86-87 (April-Sept.)	25589	184.12

Source:—Marine Products Export Development Authority, Cochin.

(c)-No such financial assistance is directly given at present.

Harassment to Indians living in Gibralter

1949. SHRI SUBAS MOHANTY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the attention of the Government has been drawn to recent news apoeared in the Times of India that Indians are being harassed in Gibralter; and
- (b) if so, the reaction of the Gov ernment in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) Yes, Sir.

The Government took up the with matter the British authorities who informed us that the Gibralter Administration has recently relaxed regulations which now wives of visiting Indians to undergo parturition in Gibralter provided they depart within a reasonable after the birth of the child. The Gov ernment have also been informed that Gibralter's immigration policy is likely to be the subject of a judicial review by the Supreme Court of Gibralter in the near future. The Government is awaiting the outcome of this judicial review.